

**F.No.01(01)/Roster/CESTAT/2017**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi – 66**

Dated: 03.03.2017

**ORDER NO. 29 of 2017**

Hon'ble President is pleased to partially modify the sitting notified vide Order no. 151 of 2016 **for CESTAT Hyderabad** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Ms. Sulekha Beevi C. S., Member (Judicial) and Hon'ble Sh. M. M. Damodhar, Member (Technical)	From 17.04.2017 to 28.04.2017	All Division Bench matters

NB

1. Whenever any Member of Division Bench is not available, the other Member of that Bench will hear Single Member matters.

**By Order**



(A. Mohan Kumar)  
Registrar

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Deputy Registrar

**F.No.01(01)/Roster/CESTAT/2017**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

Dated: 03.03.2017

**ORDER NO. 30 of 2017**

Hon'ble President is pleased to partially modify the sitting notified vide Order no. 172 of 2016 for **CESTAT Chennai** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. D. N. Panda, Member (Judicial) and Hon'ble Sh. V. Padmanabhan, Member (Technical)	From 17.04.2017 to 28.04.2017	All Division Bench matters including the appeals arising against the adjudicating order passed by Sh. M. M. Damodhar as Commr./Commr(Appeals)

NB

1. Whenever any Member of Division Bench is not available, the other Member of that Bench will hear Single Member matters.

**By Order**

  
**(A. Mohan Kumar)** 3/3  
**Registrar**

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3/3/17  
**Deputy Registrar**